

met with an accident at Bridge No. 62 between Charegeon and Samnapur Stations on Jabalpur Gondia Narrow Gauge section of South Eastern Railway.

(b) According to the findings of the Commissioner of Railway Safety, South Eastern Circle, who held a statutory inquiry, this accident was caused primarily due to the washing away of Bridge No. 62 and breaching of the railway embankment in the approaches to the bridge by the sudden and unprecedented flood from intense rainfall in the catchment.

(c) In this accident, 112 persons lost their lives, 39 suffered grivous injuries and 37 simple injuries. Ex gratia payment of Rs. 1000 was made to the next of kin of the persons who lost their lives, Rs. 750 to those who suffered grievous injuries and Rs. 250 to those of Rs 33 lakhs has so far been made to those who suffered simple injuries. Besides compensation the next so kin of the persons who lost their lives and Rs. 2.57 lakhs to those who suffered injuries.

(d) & (e) The then Minister of Railways visited the site of the accident on 18.8.84 and made the following announcements :

- i) A thorough survey of all bridges, culverts, crossings, and assessment of requirements of diesel engines, coaches and wagons by a separate Divisional Railway Manager.
- ii) A drive for replacement of steam engine by diesel engine and completes renovation/replacement of coaching stock.
- iii) Immediate appointment of ad hoc Claims Commissioner.
- iv) Setting up of area control offices at Mainpur and Jabalpur and emergency control offices at Balaghat.
- v) Immediate inspection of all Narrow Gauge lines on South Eastern Railway by General Manager.

iv) Immediate stoppage of all narrow gauge operations till weather conditions improved. Railways should maintain a liaison with Meteorological Department to stop train service when weather conditions are not favourable.

vii) As a part of compensation, Rs. 10,000 be paid immediately to the next of kin of identifiable deceased.

viii) Repairs to bridges and track to be undertaken on war footing.

ix) Setting up of emergency control rooms at Nagpur and Jabalpur for furnishing information pertaining to the injured and their progress.

[English]

Reservation of states for Scheduled Castes /Scheduled Tribes in Kendriya Vidyalayas

5923. SHRI MANVENDRA SINGH : Will the Minister of EDUCATION be pleased to state ;

(a) precentage of reservation for candidates belonging to Scheduled Castes/Scheduled Tribes for admission in Kendriya Vidyalayas ;

(b) whether adequate students belonging to these communities, according to their reserved quota are available for admission ;

(c) if so, details for Kendriya Vidyalayas in Delhi region ;

(d) if not, the details of the Kendriya Vidyalayas where adequate students of these communities were not available during the last year ; and

(e) what efforts made/proposed to be made to give admission to candidates of these communities during the current academic year 1985-86 ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) to (c) 15% and 7 1/2% of the fresh admissions in

every Kendriya Vidyalaya are reserved for the children of employees of eligible categories belonging to Scheduled Castes and Scheduled Tribes respectively. Though the position varies from school to school, the quota reserved for Scheduled Castes/Scheduled Tribes is filled to the extent of availability of Scheduled Caste/Scheduled Tribe applicants. Detailed information regarding Sche-

duled Castes/Scheduled Tribes students admitted in Class I in Kendriya Vidyalayas in Delhi region during 1984-85 is given in attached statement. Efforts are made to admit Scheduled Castes/Scheduled Tribes candidates upto the required percentage in each Kendriya Vidyalaya, if necessary, even by relaxing the qualifying standard.

Statement

S. No.	Name of Kendriya Vidyalaya	No. of students admitted in Class I.	Scheduled Caste	Scheduled Tribe	Percentage of SC/ST
(1)	(2)	(3)	(4)	(5)	(6)
1.	Tuglakabad	107	29	—	27.1%
2.	R.K. Puram, Sector-IV	70	11	06	24.3%
3.	AGCR Colony	90	20	01	23.6%
4.	Sainik Vihar	60	12	02	23.3%
5.	VKV Ghaziabad	60	13	01	23.3%
6.	R.K. Puram, Sector-VIII	105	16	08	23.0%
7.	Goel Market	105	16	08	23.0%
8.	Lawrence Road	70	15	01	23.0%
9.	Tagore Garden	105	21	03	23.0%
10.	Hindon No. 1	105	23	01	22.9%
11.	K V. No. 2, Faridabad	80	17	01	22.5%
12.	Pushp Vihar	67	12	03	22.4%
13.	K.V. No. 1, Faridabad	112	19	06	22.3%
14.	Andrews Ganj	105	15	08	21.9%
15.	INA Colony	105	21	02	21.9%
16.	New Friends Centre	60	12	01	21.7%
17.	Hindon No. 2	105	20	02	20.9%
18.	JNU, New Mehrauli Road	239	43	05	20.1%
19.	Dejhi Cantt. No. III	105	21	01	21.0%
20.	Masjid Moth	95	13	07	21.0%
21.	Shalimar Bagh	60	10	12	20.0%
22.	Pragati Vihar	57	09	02	19.3%
23.	Janakpuri	90	12	14	17.7%
24.	Gurgaon	90	15	01	17.8%
25.	Delhi Cantt. No. II	138	18	05	16.7%
26.	NTPC Badarpur	110	17	01	16.3%
27.	R.K. Puram-Sector, II	105	15	02	15.7%
28.	Arjangarh	70	09	02	15.7%
29.	Dogra Lines, Meerut	138	20	02	15.9%
30.	Sikh Lines, Meerut	104	13	—	12.5%
31.	Delhi Cantt. No. 1	175	11	08	11%

1	2	3	4	5	6
32.	Murad Nagar	101	10	—	9.9%
33.	Jharoda Kalan	105	09	01	9.5%
34.	Jhajjar	29	02	—	6.9%
35.	Punjab Lines, Meerut	31	07	—	5.34%

Appointment of Women teachers in Primary Schools

5924. SHRIMATI INDUMATI BHATTACHARYYA : Will the Minister of EDUCATION be pleased to state :

(a) whether the Central Government have sponsored scheme of assistance for appointment of women teachers in primary schools ;

(b) if so, the details thereof :

(c) the State-wise break up number of teachers appointed under the scheme during 1983-84 and 1984-85 and likely to be appointed during the current year 1985-86 ;

(d) the basis of sharing the expenses of the scheme between the Centre and the States ?

THE MINISTER OF EDUCATION (SHRI K.C. PANT) ; (a) Yes, Sir.

(b) Since 1983-84 a Centrally Sponsored scheme is in operation under which assistance is given to 9 educationally backward States, viz. Andhra Pradesh, Assam, Bihar, Jammu & Kashmir, Madhya Orissa, Rajasthan, Uttar Pradesh and West Bengal for appointment of women teachers in primary schools.

(c) 5A statement indicating the number of posts of women teachers for which grant was paid to the 9 educationally backward States during the years 1983-84 and 1984-85 is attached. The actual number of teachers likely to be appointed during 1985-86 is not known at present.

(d) the Centre-State share is 80 : 20.

Statement

No. of women teachers for which grants were Sanctioned during 1983-84 and 1984-85.

S. No.	Name of the State	Number of teachers	
		1983-84	1984-85*
1.	Andhra Pradesh	200	750
2.	Assam	200	750
3.	Bihar	200	750
4.	Jammu & Kashmir	—	400
5.	Madhya Pradesh	300	1150
6.	Orissa	200	750
7.	Rajasthan	300	1150
8.	Uttar Pradesh	400	1550
9.	West Bengal	200	750
Total		2000	8000

*The figures for 1984-85 include the number of teachers for the year 1983-84 also.